

BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE  
BENCH AT CHENNAI

**M.A. No.3 of 2024**  
**IN**  
**ORIGINAL APPLICATION No.71 of 2020 (SZ)**

IN THE MATTER OF:

The Chief Secretary, State of Telangana,  
Hyderabad.

...Applicant

Versus

Union of India, Rep. by its Secretary,  
MoEF & CC, New Delhi and Others.

.... Respondents

ADDITIONAL AFFIDAVIT / FURTHER PROGRESS REPORT  
FILED BY THIRD RESPONDENT

Date: 21.01.2026



**M/S. K. RAVINDRANATH**  
**ADVOCATE**

**STANDING COUNSEL FOR GOVERNMENT OF ANDHRA PRADESH**  
**ANDHRA PRADESH POLLUTION CONTROL BOARD**

No.35, Flat No. A-2 'Aurora' Apartments,  
Kandhan Street, Shenoy Nagar, Chennai-600 030  
Mobile No.9840057777

E-mail : [ravindranath.kilari@gmail.com](mailto:ravindranath.kilari@gmail.com)

BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE  
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**M.A. No.3 of 2024**  
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DATE: 21.01.2026

**K.RAVINDRANATH**  
STANDING COUSNEL FOR GOVERNMENT OF A.P.  
ANDHRA PRADESH POLLUTION CONTROL BOARD

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, (SZ), CHENNAI

M.A. NO. 3 OF 2024

IN

ORIGINAL APPLICATION NO.71 OF 2020 (SZ)

IN THE MATTER OF

The Chief Secretary,  
Secretariat, Hyderabad,  
State of Telangana,  
cs@telangana.gov.in  
Phone No.040-2345620.

... Applicant

AND

1. Union of India,  
Rep. by its Secretary,  
Union Ministry of Environment, Forest & CC,  
Indira Paryavaran Bhavan,  
Jorbagh, New Delhi – 110001.  
Mail :secy-moef@nic.in  
Phone No: 011-24695262.

...1<sup>st</sup> Respondent  
(1<sup>st</sup> Respondent)

2. Union of India,  
Rep. by its Secretary,  
Union Ministry of Jal Shakti,  
Sramasakti Bhavan,  
New Delhi – 110001.  
Mail :secy-mowr@nic.in  
Phone No: 040-2345620

...2<sup>nd</sup> Respondent  
(2<sup>nd</sup> Respondent)

3.Sri. K. Vijayanand  
The Chief Secretary,  
Secretariat, Velagapudi,  
Guntur District,  
State of Andhra Pradesh,  
Mail :cs@ap.gov.in  
Phone No: 0863-2444461

...3<sup>rd</sup> Respondent  
(3<sup>rd</sup> Respondent)



  
CHIEF ENGINEER (PROJECTS)  
WATER RESOURCES DEPARTMENT  
KURNOOL

4. Krishna River Management Board  
Rep. by its Member Secretary,  
Government of India, Ministry of Water Resources,  
5<sup>th</sup> Floor, Jalasoudha, ErrumManzil,  
Hyderabad – 500082  
Mail.Membersecretary-krmb@gov.in  
Phone No: 040-23301858  
...4<sup>th</sup> Respondent  
(5<sup>th</sup> Respondent)
5. Mr. Subhash Chand Sethi,  
Whole time Director and Chairman  
M/s SPML-Infra Limited,  
Rep. by its Managing Director,  
Having Registered Office located at  
F-27/2, Okhla Industrial Area,  
Phase-II, New Delhi – 110020;  
Mail: info@spml.co.in  
Phone No: 011-26387091  
...5<sup>th</sup> Respondent  
(6<sup>th</sup> Respondent)
6. Gavinolla Srinivas  
H. No. 1-99, Bapanpally Village,  
Damargidda Mandal, Narayanpet District  
Telangana – 509407  
Mail: gavinollaseenu@gmail.com  
Mobile:8919896723  
...6<sup>th</sup> Respondent  
(Petitioner)

**ADDITIONAL AFFIDAVIT / FURTHER PROGRESS REPORT ON  
RAYALASEEMA LIFT SCHEME ON BEHALF OF THE 3<sup>rd</sup> RESPONDENT**

1. I, Sk. Kabir Bhasha Occ: Chief Engineer (Projects), Kurnool Government of Andhra Pradesh, R/o Kurnool, do hereby solemnly affirm and sincerely state on oath as follows:
2. I am the Chief Engineer of the Project in the Government of Andhra Pradesh and I am well acquainted with the facts of the case. I am authorised to depose on behalf of the 3<sup>rd</sup> Respondent.
3. It is submitted that the Hon'ble tribunal on 01.07.2024 directed the 3<sup>rd</sup> respondent by their order stated as *"In response, the learned counsel appearing for the State of Andhra Pradesh would state that no activity is*



**CHIEF ENGINEER (PROJECTS)  
WATER RESOURCES DEPARTMENT  
KURNOOL**

*happening as on date. If that is so, let an affidavit be filed to that effect along with photographs"* and marked as Annexure-1

4. In compliance with the said directions, the project proponent inspected the project site on 20.07.2024 along with the concerned Executive Engineer and ascertained that no activity was being undertaken at the site. An affidavit to that effect, along with photographs evidencing the same, was duly filed before this Hon'ble Tribunal on 25.07.2024, confirming that no work was in progress as on that date and marked as Annexure-2.
5. It is further submitted that a counter affidavit was filed by the Government of Andhra Pradesh before the Hon'ble National Green Tribunal, Southern Zone, Chennai, on 04.03.2025 in M.A. No. 3 of 2024 in O.A. No. 71 of 2020.

In the said counter affidavit, the Chief Secretary, Government of Andhra Pradesh, with utmost respect to the orders of this Hon'ble Tribunal, categorically stated that all works relating to the Rayalaseema Lift Scheme had been stopped and that no activity was being carried out at the project site, in strict compliance with the directions of this Hon'ble Tribunal.

6. It is respectfully submitted that the Superintending Engineer, along with the Executive Engineer, once again inspected the project site on 17.01.2026 and observed that the site remains unchanged. No work or activity of any nature is being carried out at the Rayalaseema Lift Scheme site and the stoppage of works continues. The inspection details are enclosed and marked as Annexure-3.



19/1/2026

  
**CHIEF ENGINEER (PROJECTS)**  
**WATER RESOURCES DEPARTMENT**  
**KURNOOL.**

7. In view of the facts and circumstances stated hereinabove, it is humbly submitted that the 3rd respondent has continuously and fully complied with the directions issued by this Hon'ble Tribunal, and that all works relating to the Rayalaseema Lift Scheme have remained stopped from July 2024 till date.
8. Hence, the present affidavit is being submitted for the kind perusal of this Hon'ble Tribunal. It is prayed that the same may be taken on record.
9. I state that everything as stated above has been stated by me in my official capacity on and derived from the official record and I state that nothing material has been concealed therefrom.

Accordingly, it is most humbly prayed that this Hon'ble Tribunal may be pleased to **dismiss M.A. No. 3 of 2024 in O.A. No. 71 of 2020**, as no violation of the orders of this Hon'ble Tribunal has occurred.



**VERIFICATION**

Verified on this the 19<sup>th</sup> day of January, 2026, that the contents of the above affidavit/report from Paragraphs 1 to 9 are believed to be true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.

Hence verified on this the 19 day of 01, 2026 at Kurnool.

**ATTESTED**  
 Hence verified on this the 19 day of 01, 2026 at Kurnool.  
**C. JOGA RAO M.A., LL.B.,**  
 ADVOCATE & NOTARY  
 Appointed by GOVT. of INDIA  
 #40/808-G, Srinivasa Nagar, KURNOOL.  
 PIN-518004.(A.P.) Cell: 9959857257  
 Reg.No:17269 Area: Kurnool Dist. A.P.  
 Date of Expiry: 31-10-2029

  
 Deponent

**CHIEF ENGINEER (PROJECTS)**  
**WATER RESOURCES DEPARTMENT**  
**KURNOOL.**

  
 Deponent  
**CHIEF ENGINEER (PROJECTS)**  
**WATER RESOURCES DEPARTMENT**  
**KURNOOL.**

**Annexure - I**

**Item No.05:**

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

(Through Video Conference)

**Miscellaneous Application No. 03 of 2024(SZ) in  
Original Application No.71 of 2020(SZ)**

**IN THE MATTER OF:**

The Chief Secretary,  
State of Telangana,  
Hyderabad.

...Applicant (s)

*Versus*

UOI,  
Rep. by its Secretary,  
MOEF & CC,  
New Delhi and Ors.

...Respondent(s)



**Date of hearing: 01.07.2024.**

**CORAM:**

**HON'BLE Smt. JUSTICE PUSHPA SATHYANARAYANA, JUDICIAL MEMBER**

**HON'BLE Dr. SATYAGOPAL KORLAPATI, EXPERT MEMBER**

For Applicant(s): Mr. Rajinikanth Reddy, AAG along with  
Mrs. H. Yasmeen Ali & Mr. Mohamed Aathic.

For Respondent(s): Mr. T.R. Sudarsanan represented  
Mr. T. Raghavan for R1.  
Mrs. Madhuri Donti Reddy for R3.

**ORDER**

1. Today, the learned Additional Advocate General appearing for the State of Telangana would state that despite the order of this Tribunal, the activities are happening in the subject site. If that is so, let him produce the photographs along with the latitude and longitude details accompanied by an affidavit.
2. In response, the learned counsel appearing for the State of Andhra Pradesh would state that no activity is happening as on date. If that is so, let an affidavit be filed to that effect along with photographs.
3. As already a direction to the MoEF&CC was given to do the joint inspection and to file a report vide Order dated 27.05.2024, the learned counsel appearing for the MoEF&CC would seek time.
4. Let the matter be listed on **29.07.2024** for filing the spot inspection report by the MoEF&CC without fail.

Sd/-  
Smt. Justice Pushpa Sathyanarayana, JM

Sd/-  
Dr. Satyagopal Korlapati, EM

M.A. No.03/2024(SZ) in  
O.A. No.71/2020 (SZ)  
01<sup>st</sup> July, 2024. AD.

**OLD REPORT SUBMITTED TO THE HON'BLE NGT, CHENNAI**  
**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, (SZ),**  
**CHENNAI**

M.A.No.3of 2024

in

Original Application No.71 of 2020 (SZ)

**IN THE MATTER OF**

The Chief Secretary,  
Secretariat, Hyderabad,  
State of Telangana,  
cs@telangana.gov.in  
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... Applicant

AND

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Union Ministry of Environment, Forest & CC,  
Indira ParyavaranBhavan,  
Jorbagh, New Delhi – 110001.  
Mail :secy-moef@nic.in  
Phone No: 011-24695262.

...1<sup>st</sup> Respondent  
(1<sup>st</sup> Respondent)

2. Union of India,  
Rep. by its Secretary,  
Union Ministry of Jal Shakti,  
SramasaktiBhavan,  
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Mail :secy-mowr@nic.in  
Phone No: 040-2345620

...2<sup>nd</sup> Respondent  
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3.Sri. K.S.Jawahar Reddy  
The Chief Secretary,  
Secretariat, Velagapudi,  
Guntur District,  
State of Andhra Pradesh,  
Mail :cs@ap.gov.in  
Phone No: 0863-2444461

...3<sup>rd</sup> Respondent  
(3<sup>rd</sup> Respondent)

**Chief Engineer (Projects)**  
**Water Resources Department.**  
KURNOOL-512 004.

4. Krishna River Management Board  
Rep. by its Member Secretary,  
Government of India, Ministry of Water Resources,  
5<sup>th</sup> Floor, Jalasoudha, ErrumManzil,  
Hyderabad – 500082  
Mail.Membersecretary-krmb@gov.in  
Phone No: 040-23301858

...4<sup>th</sup> Respondent  
(5<sup>th</sup> Respondent)

5. Mr.Subhash Chand Sethi,  
Whole time Director and Chairman  
M/s SPML-Infra Limited,  
Rep. by its Managing Director,  
Having Registered Office located at  
F-27/2, Okhla Industrial Area,  
Phase-II, New Delhi – 110020;  
Mail: info@spml.co.in  
Phone No: 011-26387091

...5<sup>th</sup> Respondent  
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6. Gavinolla Srinivas  
H.No. 1-99, Bapanpally Village,  
Damargidda Mandal, Narayanpet District  
Telangana – 509407  
Mail : gavinollaseenu@gmail.com  
Mobile:8919896723

...6<sup>th</sup> Respondent  
(Petitioner)

### **COUNTER AFFIDAVIT OF THE 3<sup>rd</sup> RESPONDENT**

1. I, Sk.KabirBhasha Occ:Chief Engineer(Projects), Kurnool Government of Andhra Pradesh, R/o Kurnool, do hereby solemnly affirm and sincerely state on oath as follows:
2. I am the Chief Engineer of the Project in the Government of Andhra Pradesh and I am well acquainted with the facts of the case. I am authorised to depose on behalf of the 3<sup>rd</sup> Respondent.

Chief Engineer (Projects)  
Water Resources Department.  
KURNOOL-518 004.

3. It is submitted that the Hon'ble tribunal on 01.07.2024 directed the 3rd respondent by their order stated as \*In response, the learned counsel appearing for the State of Andhra Pradesh would state that no activity is happening as on date. If that is so, let an affidavit be filed to that effect along with photographs\*
4. It is submitted that in obedience to the orders of this Hon'ble Tribunal we have inspected the above subject mentioned location on 20-07-2024 along with concerned Executive Engineer. We submit that no work is going on and herewith we are enclosing the photographs for this Hon'ble Tribunal for kind consideration.
5. Hence, in view of the above circumstances, we therefore request this Hon'ble Tribunal to take these facts into consideration and pass orders in MA No. 3 of 2024 of OA No.71/2020 accordingly and thus render justice.

Solemnly and sincerely affirmed  
at Green Tribunal, Chennai,  
On this the 25th day of July, 2024  
And signed his name in my presence.

  
Before ME  
Chief Engineer (Projects)  
Water Resources Department,  
KURNOOL-518 004.  
Advocate

#### VERIFICATION

I, Sk. Kabir Bhasha Occ:Chief Engineer (Projects), Kurnool Government of Andhra Pradesh, R/o Kurnool, do hereby verify the contents of this affidavit has true and correct to the best of my knowledge, belief, and the information's as per the record.

Hence verified on this the 25 day of July 2024 at Kurnool.

  
Deponent  
Chief Engineer (Projects)  
Water Resources Department,  
KURNOOL-518 004.

## PHOTOGRAPHS





# CURRENT STATUS OF RAYALASEEMA LIFT SCHEME AS ON 17-01-2026



